

management, and representatives of workmen unions/officers associations. IBA offered two alternatives viz. (i) restricting the negotiations at industry level to basic pay and dearness allowance and leaving all other components of wages to be settled at bank level or (ii) to classify the banks into three categories based on their profitability and have different settlements for each group of banks but both the alternatives were rejected by the unions/associations. Subsequently eight rounds of discussions have taken place for reaching a common settlement for all the banks who are party to such settlements. IBA and unions/Associations are expected to reach an amicable settlement through negotiations.

**Dumping of Rubber in US** 129

1541. **SHRI GURUDAS KAMAT :**  
**SHRI RAMKRISHNA BABA PATIL :**

Will the Minister of COMMERCE be pleased to state:

(a) whether the United States have made a ruling that the companies of India are dumping rubber tape products in the American markets; and

(b) if so, the reaction of the Indian Government thereto?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) US Department of Commerce on the basis of its preliminary findings has determined that one Indian Company is exporting Elastic Rubber Tape to the American market at less than fair value as defined in the appropriate United States law.

(b) The concerned Indian Company is defending the matter with appropriate assistance from Government.

**Revival of Handloom Industrial Estate at Badarpurghat, Assam** 129-30

1542. **SHRI NEPAL CHANDRA DAS :** Will the Minister of TEXTILES be pleased to state:

(a) whether the Handloom Industrial Estate at Badarpurghat in Assam has been sick for the last several years and no steps have been taken by the State Government for its revival due to financial crunch;

(b) whether the State Government has approached the Union Government for financial assistance for its revival or its take over;

(c) if so, the details thereof; and

(d) the number of persons rendered jobless due to its sickness?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) It has been informed by the State Government that there is no Handloom Industrial Estate at Badarpurghat in Assam.

(b) to (d) Does not arise.

[Translation]

**Annual Plan and Production of Textiles** 130-32

1543. **SHRI ARVIND KAMBLE :** Will the Minister of TEXTILES be pleased to state:

(a) the total annual plan outlay sanctioned by the Government for various schemes for textiles sector during 1998-99;

(b) the required production of textiles and the rate of exports during the above period;

(c) the total financial provision made out of the total outlay for Maharashtra and Gujarat;

(d) the details of various schemes implemented in these States to increase the production of textiles in these States during the above period;

(e) the target fixed and achievements made by implementing new schemes; and

(f) the target fixed for 1999-2000?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) The Annual Plan outlay for the Ministry of Textiles in 1998-99 is Rs. 240.88 crores.

(b) The production of yarn and fabrics and value of exports of Textiles during 1998-99 are likely to be of the previous year's level.

(c) to (e) The plan schemes of the Ministry are formulated keeping in mind the requirements of the Textile Industry and statewise allocations are not made. A list of some important schemes being implemented in the States of Maharashtra and Gujarat is given in the statement enclosed.